

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
SHELTER HOMES UNDER SWADHAR SCHEME .

364

Shri Bhagat Singh Koshyari

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) the number of Shelter Homes running in the country under the Swadhar Scheme and the number of people benefitted from the said scheme State-wise;
- (b) the number of projects/proposals received and sanctioned under the Scheme and the funds sanctioned for them along with the amount utilized by the State Governments during the last three years, year-wise and State-wise;
- (c) whether the Government has received any complaints about irregularities/corruption prevalent in these Shelter Homes;
- (d) if so, the details thereof, State-wise; and
- (e) the action taken by the Government thereon?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a)to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO.364 TO BE ANSWERED ON 6TH DECEMBER, 2010 ASKED BY SHRI BHAGAT SINGH KOSHYARI REGARDING SHELTER HOMES UNDER SWADHAR SCHEME

(a)State-wise number of shelter homes running under Swadhar Scheme as well as number of beneficiaries are at Annex-I.

(b)State-wise details of proposals received, sanctioned and funds sanctioned for them during last three years are at Annex-II. This is a Central Sector Scheme under which funds are sanctioned/released directly to the implementing agencies.

(c) to (e) Eight complaints in respect of swadhar homes have been received in the Ministry. State-wise details of the complaints received during last three years, and action taken are at Annex-III.